

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 128 of 2014**

**Dated : 22<sup>nd</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Uttar Pradesh Power Corporation Ltd. & Ors. ... Appellant(s)**

**Versus**

**Uttar Pradesh Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand**

**Counsel for the Respondent(s): : Mr. Buddy A. Ranganadhan  
Mr. Sanjay Singh for R-1**

**ORDER**

**Admit.** Issue notice to the Respondents. Dasti service is permitted.

Post the matter on **09.07.2014**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

hcj/kt